

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date:12.9.2022

**Misc. Application No.964 of 2022
And
Misc. Application No.965 of 2022
And
Misc. Application No.966 of 2022
And
Appeal No.543 of 2022**

Arun Panchariya

...Appellant

Versus

Securities and Exchange Board of India

...Respondent

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani and Mr. Niket Dalal, Advocates i/b. Vidhii Partners for the Respondent.

Order:

1. Adjourned on the request of the appellant. List for admission on 21st September, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned

parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

12.9.2022
RHN